

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT – 1**

ITEM No.102. C.P.(IB)/113(AHM)2021 with  
ITEM No. 103. IA/483(AHM)2022  
ITEM No. 104. Cont.P/4(AHM)2022

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

L & T Finance Ltd  
V/s  
Essar Shipping Ltd

.....Applicant

.....Respondent

**Order delivered on: 21/11/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr. Subrata Kumar Dash, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:Mr. Arjun Sheth, Advocate

For the Respondent

:Mr. Saurabh Soparkar, Sr. Advocate a.w. Mr. Vishal  
Dave, Adv.

**ORDER**

**IA/483(AHM)2022**

This application is filed by the Assignee of the debt and it is for replacement of Original Financial Creditor. This application shall be heard in priority as the pleadings are held to be completed.

This application along with all applications stand adjourned to 13.12. 2022

-SD-  
**SUBRATA KUMAR DASH**  
**MEMBER (TECHNICAL)**

-SD-  
**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**

sapna